

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.196 /2010

I.A.

No.64 /2011

Dated: 19th April, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Bhagyanagar Solvent Extraction (P) Ltd.Appellant(s)

Versus

Gulberga Electricity Supply Company Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Ms. N. Shoba, Mr. Sriram J.Thalapathy
and Mrs. S.P. Parthasarathy.

Counsel for the Respondent(s) : Mr.S. Sriranga, Mr. Venkat
Subramaniam and Mr. Raghavendra S.
Srivastava

Order

Heard. Judgement reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ss/rkt